

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO – 452
ANSWERED ON - 06/12/2023

REVISION OF ANNUAL INCOME LIMIT OF THE OBC CREAMY LAYER

452 # SHRI RAM NATH THAKUR:

SHRI SUBHAS CHANDRA BOSE PILLI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether the National Commission for Backward Classes (NCBC) has sent any report for revising the annual income limit of the OBC creamy layer;
- (b) if so, by when such report was sent and the factual position thereof;
- (c) whether it is a fact that annual income limit of the OBC creamy layer was last revised in September 2017;
- (d) whether it is also a fact that according to the recommendations made in its report of February 1993 by the Expert Committee the revision should be done at least once every three years, taking into account the inflation and income cost of the creamy layer; and
- (e) if so, the reason for not revising the income limit of OBC creamy layer in time?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a) to (e) Yes Sir. The report of NCBC for revising the annual income limit of the OBC creamy layer was received in the Department and accordingly the income limit for creamy layer was increased from 6 lakh to 8 lakh per annum on 13.09.2017. At present there is no proposal for revision of the OBC Non-Creamy layer Limit.
